

FORM II

Quarterly Summary for CPIOs of Chief Commissioner, Customs, Chennai Zone for quarter ending September, 2014

S.No.	Name of CPIO & Address	No. of request received during the quarter	No. of requests rejected during the quarter															Amount of Charges Collected during the quarter (in Rs.)	No. of Decisions received from Appellate Authority	No. of Decisions received from CIC
			Relevant section of RTI Act, 2005																	
			Sec 8(1)											Sections						
a	b	c	d	e	f	g	h	i	j	9	11	24	other							
188	ShDhruva M Seshadri, AC, CCO)	32																100		-
189	Sh. R.K.Kundu., Astt. Commr.Customs(Air), Chennai.	38													6	6		260	3	1
190	ShNandula Satyanarayana,, DC of Customs, (Export), Chennai	37				2	2									1	5	750	1	1
	Ms Gulzar Begum CPIO Import Custom House, Chennai I	26														1	1	460	7	3
191	AC(Cus), Chennai(Appeals)																			
192	Sh. Dr. Ajitesh Radhakrishnan, CPIO(Import)	45														3	3	660	6	3

FORM II A

Quarterly Summary of Appellate Authorities for (public Authority) for quarter ending September, 2014

S.No.	Name of Appellate Authority & Address	No. of Appeals received during the Qtr.	No. of requests rejected during the quarter														Decisions received from CIC		
			Relevant sections of RTI Act 2005														Number of decisions received during the quarter	Number of cases involving penalties and disciplinary action	
			Sec 8 (1)										Sections						Total
a	b	c	d	e	f	g	h	i	j	9	11	24	other						
26	Sh. V Nagendra Rao, JC, CCO	0																	
	Smt. B. Yamunadevi, JC Air Cargo	3														5	5		
	Smt. PN Hemlata, Jt. Commr(Exports).	2											1			1	2	1	
	Sh. P.Jaipdeep, ADC(Sea-Import	6														4	4	6	

FORM – III
QUARTER WISE ANALYSIS OF REQUESTS FOR INFORMATION REJECTED IN CHENNAI CUSTOMS,ZONE,

Section	Q I	Q II	Q III	Q IV	Total
Sec. 8(1)(a)	-	-	-	-	-
Sec. 8(1)(b)	-	-	-	-	-
Sec. 8(1)(c)	-	-	-	-	-
Sec. 8(1)(d)		2	-	-	2
Sec. 8(1)(e)		2	-	-	2
Sec. 8(1)(f)	-	-	-	-	
Sec. 8(1)(g)	-	-	-	-	
Sec. 8(1)(h)	-	-	-	-	-
Sec. 8(1)(i)	-	-	-	-	
Sec. 8(1)(j)		-	-	-	
Sec. 9	-	-	-	-	
Sec. 11	-	-	-	-	-
Sec. 24	-	-	-	-	
Any Other		11	-	-	11
Total		15		-	15